

[Shri Raj Bahadur]

Delhi Gazette dated the 7th February, 1963. [Placed in Library, See No. LT-1029/63].

- (ii) a copy of Notification No. S.O. 513 dated the 23rd February, 1963, under section 10 of the National Highways Act, 1956. [Placed in Library, See No. LT-1002/63].

Annual report of Indian Council of Agriculture Research

साध तथा कृषि मंत्रालय में राज्य-मंत्री (ड० रामसुभग सिंह) : श्रीमान्, मैं १९६१ के लिए भारतीय कृषि अनुसंधान परिषद् की वार्षिक रिपोर्ट की एक प्रति सदन-पटल पर रखना हूँ [Placed in Library, See No. LT-1001/63].

NOTIFICATION re: SURVEYS FOR BROAD-GAUGE LINK TO ASSAM

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): Sir, I beg to lay on the Table a copy of Ministry of Railway's Notification No. 62/W4/CNL/17 dated the 25th March, 1963 regarding surveys for broad gauge link to Assam. [Placed in Library, See No. LT-1030/63].

12.03 hrs.

***DEMANDS FOR GRANTS—contd.
MINISTRY OF IRRIGATION AND POWER**

Mr. Speaker: The House will now take up discussion and voting on the Demands for Grants under the Control of the Ministry of Irrigation and Power.

DEMAND No 68—MINISTRY OF IRRIGATION AND POWER

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 24.94.000 be granted to the President to complete the sum necessary to defray the charges which will come in course of

payment during the year ending the 31st day of March, 1964, in respect of 'Ministry of Irrigation and Power'."

DEMAND No. 69—MULTI-PURPOSE RIVER SCHEMES

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 1,09,20,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Multi-purpose River Schemes'."

DEMAND No. 70—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF IRRIGATION AND POWER

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 5,01,71,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Other Revenue Expenditure of the Ministry of Irrigation and Power'."

DEMAND No. 133—CAPITAL OUTLAY ON MULTI-PURPOSE RIVER SCHEMES

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 9,42,93,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Capital Outlay on Multi-purpose River Schemes'."

*Moved with the recommendation of the President.